

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in CRL. REV.P/37/2024/(Filing No.)

SANTOSH KUMAR CHETTRI

APPLICANT

VERSUS

KAMLESH CHETTRI

RESPONDENT

Date: 07.10.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Abhinav Kant Jha, Advocate.

ORDER

Learned Counsel for the Applicant submits that the detailed address of the Respondent could not be traced despite all efforts made by the Applicant. That, in fact the Respondent has been living apart from the Applicant from the year 2004 and the he is therefore unaware of her present residential address. That accordingly, some time may be afforded to enable the Applicant to take steps in this context.

Let necessary steps be taken.

List on 14-11-2024.

Judge
07.10.2024